

[*Sh. Mool Chand Daga*]

diture on other para-military forces is also increasing continuously. Keeping in view the above position as well as the geographical situation of the country, I would like to suggest to the Government that compulsory military education should be introduced for the students. This will not only inculcate discipline and moderation among the students, but will also imbibe in them a sense of duty towards the nation. The forces of casteism, communalism and secessionism will be weakened and the country will become self-reliant. This is an effective step through which the youths will give up consumption of narcotics and will be able to free themselves from all types of evils to make themselves strong. I, therefore, strongly urge the Government to introduce military education urgently in the entire country for the students.

- (iii) Demand for declaring certain development blocks of Pithoragarh, Chamoli and Uttarkashi districts of U.P. as tribal areas.

SHRI HARISH RAWAT (Almora) : Mr. Chairman, Sir, in some Development Blocks like Munsiri, Dharchula, Joshimath, Kalsi and Yamunapar of the three border districts of Pithoragarh, Chamoli and Uttarakashi in Uttar Pradesh, the tribals, Harijans and non-tribals have a common social, cultural and economic words. There has been interdependence among the tribals and non-tribals and their customs etc. are almost common. In these areas the tribals are enjoying the facility of reservation but the non-tribals have been deprived of this facility. There is a widespread resentment in the border areas on this count which can take a serious turn any time.

I have drawn the attention of the Home Minister in this respect a number of times but in these Development Blocks the density of population of the tribals less than 51 percent. As a result, these Blocks are not being declared tribal areas whereas the Ladakh area having the same conditions has already declared a tribal area.

I would, therefore, request that the Home Ministry should take steps to amend the Presidential Order for declaring these areas also as tribal areas as has been done in the case of Ladakh.

[*English*]

- (iv) Need to open Chief Regional Manager's office at Berhampur (Ganjam) and also open evening branches at Aska Junction and Bhanjanagar Bazar in Orissa.

SHRI SOMNATH RATH (Aska) : Sir, it is a long-felt desire of people of Ganjam, Koraput, Kalahandi and Phulbani districts to have a Chief Regional Manager's office at Berhampur (Ganjam) to get immediate credit decisions in respect of industrial, agricultural and trade finance. Though they contribute sufficient deposits, they are deprived of lending facilities. There is, therefore, no remarkable improvement in their financial status. A Chief Regional Manager's Office at Berhampur (Ganjam District) is most essential to tap the ground water potency, to solve unemployment problem, and for the upliftment of poor by extending immediate credit facilities and tapping the deposits from viable parties. Bhanjanagar and Aska, in Ganjam District, Orissa are two important towns. The traders and industrialists are facing innumerable difficulties to put through their activities. Hence the need for opening evening branches at Aska Junction and Bhanjanagar Bazar, are most essential. Immediate necessary steps may please be taken in the above matters.

[*Translation*]

- (v) Need to increase rate of compensation to farmers whose lands are acquired by the DDA in Delhi.

SHRI BHARAT SINGH (Outer Delhi) : The population of Delhi has been increasing and the Delhi Administration and the D.D.A. are acquiring the fertile land of the farmers in Delhi. But the farmers get compensation at a very low rate. The rate of land in Delhi is higher than the rates in U.P. and Haryana but the farmers are getting compensation which is less than Haryana and U.P. The farmer whose land is acquired should be given compensation at the rate of at least Rs. 50 per sq. yard along with a commercial plot. Now the size of the plots has also been reduced. The farmers are being given plots of 80 sq. yards for land upto 5 bighas, 150 sq. yards from 5 to 10 bighas and 250 yds for more than 10 bighas.

I would suggest that this may be increased to 250 sq. yards for the land between 10 to 20 bighas and 400 sq. yards for more than 20 bighas. In 1975, when land used to be acquired, employment was given to one member of each family according to his qualifications. The same thing should be revived now. While acquiring land, care should be taken not to acquire the land near the houses, in order to meet the requirement of the increasing population of the village. School, park, 'panchayatghar', dispensary and playground are necessary for the welfare of the people of the village. Facilities of sewer, water electricity etc., available in the D.D.A. colonies, should be provided to those villages also which are situated near these colonies. The construction of DDA colony may be taken up later on so that the villagers may get clean air, clean water and electricity. The rate of a DDA plots was increased to Rs. 794 from Rs. 41 in 1986. Now this is being further increased from Rs. 794 per yard in 1986 itself which is against the policy. The rates of plots should not be increased.

[English]

- (vi) Demand for allocation of more funds to Orissa Government for construction of bridges and roads in Dhenkanal district.

**SHKI K.P. SINGH DEO (Dhenkanal) :** Kamakhyanagar Sub-division is the largest sub-division of Dhenkanal district in Orissa which is richly endowed with Sal forest and mineral wealth like chromite, mica, silver and other important ores. The major parts of the Sub-Division is cut off both from the District Headquarters and the Sub-Divisional Headquarters from June to December every year due to infrastructural inadequacies of communications in the absence of all-weather road and bridges, causing acute hardship and distress to the people, mostly tribals, Scheduled Castes, other backward and weaker sections of society which comprise more than 75% of the population.

This has also adversely affected the development of the Sub-Division born by the fact that not even a single industry could be set up due to absence of transport and communication facilities.

The Sub-Divisional Headquarters, Kamakhyanagar, situated only 22 miles away from

the District Headquarters town of Dhenkanal on NH-42 is not even connected by a direct all-weather road even till today.

To make matters worse, the 100 years old bridge over Lingarajor on NH-42 near Mehrmandali, collapsed due to heavy vehicular traffic. Consequently, these vehicles have had to use the only road available i.e., the Panikoili-Santhpara/Pitri Road, further damaging and decommissioning the road as well as damaging the Bhuban, Talcher and Angul Notified Area Councils roads, which are of inferior specifications.

Therefore, I urge upon the Government to provide adequate financial allocations to :

- (i) Make NH-42 all-weather and NH specification by replacing the baile of bridge over Lingara Jor.
- (ii) Complete the Brahmani Bridge and Ramial Bridge between Kamakhyanagar and Dhenkanal by 1987 as scheduled and as per the latest revised estimate; and
- (iii) Making the Pitri/Santhpara-Panikoili Road all-weather and of NH specification by taking it up as Maximum Needs Programme as well as Central Road Fund Project.
- (vii) Need for construction of a mini under-bridge near Vijaya Mahal Cinema House in Nellore (Andhra Pradesh).

**SHRI P. PENCHALLIAH (Nellore) :** Sit, Nellore town is one of the important district headquarters in Andhra Pradesh. It is popularly known as Paddy-growers district of the State. It is a thickly populated town. Its present population is more than 3½ lakhs. It is a popular business centre. The Madras-Waltair railway line is bysecting the town into two parts. There is inter-locked manned level-crossing gate 20 yards South from the Nellore North Railway Station near Vijaya Mahal Cinema theatre. 20 minutes before arrival of the Superfast trains, the gates are closed and the heavy traffic on the spot is jammed causing a lot of inconvenience. The people of the Nellore town while crossing the line from one side